



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 03.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 361 of 2024 Part Heard	Vandana Garg Vs. Mysore Petro Chemicals Ltd.	03.11.2025	18.11.2025
2.	Comp. App. (AT) (Ins) No. 2036 of 2024 & I.A. No. 7642 of 2024, 6090 of 2025 Part Heard	Giriraj Enterprise, Through Its Partner Sanjaykumar J. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors. With	03.11.2025	18.11.2025
3.	Comp. App. (AT) (Ins) No. 2037 of 2024 & I.A. No. 7645 of 2024, 6089 of 2025 Part Heard	Nilesh Enterprise, Through Its Partner Jatinkumar D. Lakkad Vs. Rameshkumar Totla, Liquidator of Galaxy Cotton & Textiles Pvt. Ltd. & Ors.	03.11.2025	18.11.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar